

More Grants for PHCs

2288. SHRI RUMANDLA RAMACHANDRAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the action proposed to give more grants for proper functioning of primary health centres in the country; and

(b) the steps taken to supply adequate quantities of medicines in all health centres for free distribution to poor people?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Primary Health Centres are established and maintained by respective State Governments out of the funds provided under State Sector Basic Minimum Services Programme. In addition, additional central assistance (ACA) has been provided to the States during the years 1997-98, 1998-99 and 1999-2000 for Basic Minimum Services including Health Sector. The States were free to decide their priority sector out of this allocation. In the year 2000-2001, an amount of Rs. 2500 crores was allocated as ACA under Prime Minister's Gramodaya Yojana (PMGY), out of which Rs. 375 crores were allocated to the States for Health Sector. During 2001-2002 an amount of Rs. 2800 crores has been allocated under PMGY and out of which minimum 10% would be provided for Primary Health Sector.

(b) The medicine for Primary Health Centres are supplied by the State Government. The Central Government supplements the efforts of the State Government. Contraceptives and vaccines are procured centrally by Ministry of Health and Family Welfare. Medicines for the Family Welfare Programmes (including Maternal and Child Health) are also provided. The States are also advised to meet the critical gaps affecting the availability of essential medicines. Financial assistance under PMGY can also be used for provisioning of drugs and medicines by the States.

Residential Telephones to CHS Officers

2289. SHRI GOPALSINH G. SOLANKI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that his Ministry issued orders *vide* letter No. Z-16023/2/95-CHS V (Pt.-II) dated the 24th September, 1999 and No. 26-4/94-CGHS/CZ/5171 dated the 1st October, 1999 to all participating

units of CHS for providing residential telephones to their officers in the scale of pay of Rs. 12000-16500 in a phased manner;

(b) if so, the number of telephones provided during the above period and percentage of officers alongwith their names; and

(c) by when Government propose to provide residential telephones to remaining officers (with names)?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Yes, Sir.

(b) and (c) The information is being collected and will be laid on the Table of the Sabha.

Completion of CGHS building in R. K. Puram

2290. SHRI GANDHI AZAD;

SHRI DILIP SINGH JUDEV:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the date on which the CGHS Dispensary building in sector 12, R. K. Puram, New Delhi is likely to be completed by CPWD;

(b) the date on which the applications for getting completion certificates from local authorities are likely to be submitted by the CGHS authorities; and

(c) by when the building is likely to be handed over to the CGHS?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) The civil work of the building has almost been completed. Major works except lifts were in progress but could not be completed due to non-availability of funds under the respective head with CPWD.

(b) The application for getting the completion certificate from local authorities can be made by the CGHS only after the assigned work is completed in all respects.

(c) As the work on the building has not been completed as yet, the time by which the CGHS can take over possession of the building cannot be stated at present.